

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:2331

ANSWERED ON:10.03.2011

SETTING UP OF NATIONAL GAS HIGHWAY DEVELOPMENT AUTHORITY

Pakkirappa Shri S.

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) whether the Government proposes to set up National Gas Highway Development Authority on the lines of National Highways Authority of India (NHA);
- (b) if so, the likely benefits of setting up of such Authority;
- (c) whether it would target nationwide expansion of the gas network; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI R.P.N. SINGH)

(a) to (d): Government has notified Petroleum & Natural Gas Regulatory Board (PNGRB) Act, 2006. Under the provisions of the Act, PNGRB is responsible inter alia for giving authorizations for building natural gas trunk pipelines.